श्री सभापतिः क्या एम० पीज को शूगर खिला कर खामोश कर रहे है ?

राव बोरेन्द्र सिंह : वहन ठीक कह रही हैं कि दिल्ली में कोटा ज्यादा है । अरमुतसर में अगर उन्होंने 11 रुपर्य या 12 रुपर्य खरीदी होगी तो वे किसी ब्लैक मार्कीटियर की दुकान पर चली गई होंगी । इसलिए दो वहां जाना छोड़ दें . . . (Interruptions)

SHRIMATI RAJINDER KAUR: The information is not correct. I know there is a quota of not more than 250 grams per head in Punjab... (Interruptions) Sir, I am unalbe to understand the figures quoted by the hon. Minister.

SHRI PILOO MODY: The Minister may explain the difference between black-market and open-market.

MR. CHAIRMAN: Will you go and instruct him?

SHRI PILOO MODY: This requires a certain receptivity which I do not find.

MR. CHAIRMAN: I am thinking of the knowledge which you possess.

Hiring of godowns by FCI

*422. SHRI INDRADEEP SINHA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Food Corporation of India has taken some godowns on hire at Kandla port; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) Yes, Sir.

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(b) The Food Corporation of India has a total hired covered capacity of 17,560 tonnes at Kandla Port Gandhidham of which the capacity hired from the Kandla Port Trust is 12,560 tonnes, from the Central Warehousing Corporation 4,000 tonnes and from private party 1,000 tonnes.

INDRADEEP SHRI SINHA: Mr. Chairman, Sir, unfortunately the hon. Minister has not replied to the question. The query was if the Food Corporation of India had taken some godowns on hire and, if so, what are the details thereof. Among the details I would like to know whether some wheat which was meant for export arrived at Kandla Port and instead of storing it at Kandla Port, it was sent to Gandhidham for storage. back to Kandla Port for brought export and in unloading the wagons so much delay was caused that the Food Corporation of India had to pay a demurrage of several lakhs of rupees. Is it a fact? If it is not a fact, then what is the truth? Let the hon. Minister inform the House as to what action has been taken in this connection.

RAO BIRENDRA SINGH: What demurrage was paid and what delays took place in movement from one place to another and back does not form part of this question and I could not get the information, If the hon. Member had informed us about the details that he wanted, we certainly would have supplied him the information. This particular capacity of 1000 tonnes taken from я private party was done in an emergency because Kandla Port is a very congested port. There is a lot of export from that port. There are some consignments of gift articles also that India gets from outside the country. This was rented only last month on 26th of November. It is for 1000 tonnes capacity and this is on a month-to-month basis. As soon as we find that this storage is not required, as the F. C. I. has considerable storage capacity and the Central Warehousing Corporation has storage capacity, this will be given up.

SHRI INDRADEEP SINHA: Sir, I would like to draw your attention to the fact that there are 3 unstarred questions precisely on this subject where this information has been asked for.

Unfortunately, according to the practice followed here, I am informed that we can get the replies to the Unstarred Questions only at 12 o'clock, that is, after the Question Hour is over. If I could get the replies earlier, I could have used them in putting the supplementary.

MR. CHAIRMAN: Then you wait till 12 o'clock.

SHRI INDRADEEP SINHA: No, Sir. That was only to draw your attention that in future the answers to the Unstarred Questions should be made available...

MR. CHAIRMAN: That is a suggestion.

SHRI INDRADEEP SINHA: ... to the Members of the House at 11 o'clock. Now, about the question...

MR. CHAIRMAN: Oh, that is all just by the side

SHRI INDRADEEP SINHA: About the question, Sir, the hon. Minister has not yet replied to any querry whether wheat and rice meant for export from the country, when they arrived at the Kandla Port. were taken to another place and brought back to the Kandla Port, and whether that involved additional cost, and if so, what was the reason this.

RAO BIRENDRA SINGH: Sir, I have already replied to that. I said that I don't have the details of what foodgrains, if any, were stored there and where the movement took place and what was the delay involved. If the hon. Member writes to me, I will let him know full details.

SHRI U. R. KRISHNAN: Sir. I would like to know from the hon. Minister how many godowns have 'been hired by the FCI throughout 'India and what the rents are that are paid annually. I would further like to know whether it is a fact that the FCI is advancing money for the construction of godowns and if so, what the details are.

to Questions

RAO BIRENDRA SINGH: Sir, the question relates only to the Kandla Port. Let him put a separate question.

श्री जे० के० जैन : मैं मंत्री महोदय से यह जानना चाहूंगा कि ग्रापने जो गोडाउन कांडला मे ले रखे है, उनकी लिस्ट हमें बताने की क्रृपा करेंगे । क्या उस लिस्ट के ग्रन्दर कान्ति देसाई, पद्मा देसाई और उनके परिवार के गोदाम भी हैं जो उन्होंने एफ० सी० ग्राई० को जनता सरकार के शासन में किराए पर दिये थे ग्रौर उनको कितना रुपया किराए के रूप मे दिया जा रहा है ग्रौर गोडाउन्स बनाने के लिए क्या उनको एडवांस भी दिया गया था ?

राव बारेन्द्र सिंह : जनाब, वता दिया है कि सिर्फ एक पार्टी से एक हजार टन की कैंपेसिटी की स्टोरेज किराए पर ली गई है ।

श्री पोल्मोदी: इनका नाम है जैन।

राव ब**ेरेन्द्र सिंह**ः वह इस वक्त तो सिर्फ एक पार्टी है । सिर्फ एक हजार टन की कैंपेसिटी ली गई है कांडला में ।

एक माननीय सदस्य : नाम बताइये ।

राव बोरेन्द्र सिंहः नाम है उसका राज कुमार गोइंका सिर्फ एक पार्टी से . . . (Interruptions)

श्री पीलू मोदी : . . . (Interruptions) नाम है उसका राजकुमार जैन . . . (Interruptions)

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श्रो सनुभाई पटेल : गोइंका कौनसा रिश्तेदार है इनका . . . (Interruptions)

MR. CHAIRMAN: Now, Mr. Bhandari and then Mr. Rameshwar Singh. I have got the names in that order.

SHRIMATI AMARJIT KAUR: You never look to this side, Sir.

MR. CHAIRMAN: You were late.

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श्वो सुन्दर सिंह भंडारोः में मंत्री महोदय से पूछना चाहता हूं कि पिछले दो वर्षों में प्राइवेट पार्टीज से कितनी गोदाम की जगह किराये पर ली गई ग्रौर उसका कितना किराया दिया गया ? क्या यह वात सच है कि जितना किराया दिया जा रहा है, सरकार उसी जगह पर एडांशनल गोडाउन्स फसिलिटो खड़ी करके अपने इस किराए को बचा सकती है ? एक्सपोर्ट किये जाने वाले ग्रा..टग्स को भी क्या ग्राप ग्रपने गोदाम में रखने के लिए जगह देते हैं, या सोधा पोर्ट मे रखा जात. है ?

राव बीरेन्द्र सिंह : फूड कार्पोरेशन की सारे इंडिया की कैंपेसिटी 77.23 लाख टन है ग्रौर 81.96 लाख टन की कैंपेसिटी की हायर किया जाता है, जिसमें सैन्ट्रल वैयर-हार्ऊसिंग कार्पोरेशन, स्टेट वैयरहाऊसिंग कार्पोरेशन की भी स्टोरेज शामिल है ग्रौर जो खुले प्लेटफार्म्स पर रखते हैं, वह भी 58 लाख टन के करीब सामान रखा जाता है । तो इसमें प्राइवेट पार्टीज से किस-किस जगह कितनी ग्रौर कैंपेसिटी ली गई, इसमें सारे हिन्दुस्तान की पार्टीज के मुतल्लिक मैं बता तो सकता हूं---जितनी मेरे पास इस वक्त इनफर्मेशन है, सात लाख ग्रडतालीस हजार टन टोटल सारे हिन्दुस्तान का है ।

श्रोः खुन्दर सिंह भंडारो : उनके किराए के बारे में नहीं बताया ।

राव वोरेन्द्र सिंह : अब किराए का और उनके नामों का डीटेल्स मेरे पास इस वक्त नहीं है ।

श्वो रामेक्वर सिंह सभापति जो, मंत्रो जी से मै यह जानना चाहता हूं कि कांडला में ग्रापका फूड कारपोरेशन का गोदाम है, और भी देश के विदेश के जो गोदाम हैं, क्या ग्राप 250 लाख टन फूडग्रेन (गेहूं) स्टोर करते हैं ग्रीर इसमें लागत खर्च जोड़ कर 16 रु० प्रति बोरा पर लगाते हैं और इसको लेकर 161 रु० क्विटल पड़ता है ग्रौर उसको ग्राप 130 रु० क्विटल के हिसाब से मार्केट में देते है ? ग्रौर क्या यह सही है कि ग्रापके फूड कारपोरेशन ग्राफ इंडिया के कर्मचारी लोग इन गोदामों से 60 लाख टन गेहूं रद्दी के भाव में दिखा कर कि यह मनुष्य के खाने के लायक नहीं है उसको 131 रु० के भाव मे बेच देते हैं ग्रौर उन ग्राइतियों को बेच देते हैं जो ग्रपने फ्लोर मिल में ग्राटा वना कर मार्केट मे बेचते है जिससे सरकार को 200 करोड रुपये का नुकसान हर साल होता है। इस धांधली को रोकने के तिए क्या व्यवस्था है ?

SHRI R. R. MORARKA: You are very right.

राव बोरेन्द्र सिंह : इस सवाल में तो यह नही ग्राता । यह तो प्रश्न संख्या 430 से संबंधित है जो दसवें नम्बर पर है ग्रानरेबल मेम्बर के ...

श्री रामेश्वर सिंह : नहीं मेरा नहीं है वह ।

राव बीरेन्द्र सिंह : किसी और आनरेवल मेम्बर का है, श्री राम लखन प्रसाद गुप्त...

श्री रामेश्वर सिंह : 422 नं० के सवाल से यह प्रश्न उठता है श्रींमन् ।

RAO BIRENDRA SINGH: Sir, would you kindly see that this uestion falls under Question No. 430 and he has jumped in advance of 8 question?

श्वो रामेश्वर सिंह : उसना भी जवाब इसी में होने दीजिए ।

RAO BIRENDRA SINGH: No, no. That question will come at the 10th position.

श्रो र.मेश्वर सिंह : इसी में दे दोजिए।

राव बोरेन्द्र सिंह : कैसे दे दूं।

श्री रामेश्वर सिंह : 422 नम्बर पर जो सवाल है ग्रौर 422 नम्बर के सवाल के ग्रंतर्गत मैंने पूछा है कि जो गोदाम ग्रापने देश में खोल रखे हैं क्या यह सही है--श्रीमन् मेरे पास ग्रांकड़े हैं--250 लाख टन सालाना इकट्ठा करते हैं । श्री सभापति : ग्रापने ग्रपने 430 नम्बर के सवाल पर ...

Oral Answers

श्री रामेश्वर सिंह : नहीं मैंने इसी 422 नम्बर पर पूछा है कि कांडला में ग्रौर देश के विभिन्न हिस्सो में जो गोदाम ग्रापने खोले हैं, किराए पर लिए है, उन में जो गेहू रखते हैं, वह 250 लाख टन होता है ग्रौर इस को ग्राप मार्केट में 131 के भाव से देते हैं, ग्रौर सब्सिडी रेट देकर जव कि 161 रु० 5 पैसा प्रति बोरा पड़ता है--- 30 रु० ग्राप सब्सिडी देते हैं ...

MR. CHAIRMAN: I am afraid, this question will have to be ruled out. It can come only under Question No. 430 if it can reach, and, thanks to you, it will never reach. Now, Question No. .423.

SHRIMATI AMARJIT KAUR: Sir, I have a very small question to ask.

MR. CHAIRMAN: I can give you one minute. We have very little time 'left

SHRIMATI AMARJIT KAUR Sir, is it a fact that there is still a shortage of $godown_s$ with the result that a large quantity of grains lies in the open? If so, what is the Government doing about it?

RAO BIRENDRA SINGH: We are trying to construct more godowns.

MR. CHAIRMAN: We will now take up Question No. 423.

Posts of Principals and Teachers lying vacant in Government Schools of Delhi

*423. DR. BHAI MAHAVIR: † SHRI KALRAJ MISHRA:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that many posts of Principals, Post Graduate

[†]The Question was actually asked on the floor of the House by Dr. Bhai Mahavir. Teachers and other teachers are lying vacant in the Government Schools of Delhi;

(b) if so, what are the details of such posts in each category and since when they have remained unfilled;

(c) whether the teachers of Delhi have been requesting the Delhi Administration for filling up these posts promplly; and

(d) if so, what steps Government propose to take to fill up these posts?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) to (d) A statement is laid on the Table of the Sabha.

Statement

Posts of Principals and Teachers lying vacant in Government Schools of Delhi

(a) to (d) According to information furnished by the Delhi Administration the following number of posts of Post Graduate Teachers and other categories of teachers are lying vacant. The number of posts vacant, category-wise, is as under:—

PGT (Male)		71
PGT (Female)		151
TGT & Other category (Male)	٦	216
TGT & Other category (Female)		211

The vacancies have mainly occured as a result of post-fixation in schools in October-November, 1980. The Teachers' Association has also brought this to the notice of the Delhi Administration.

The Delhi Administration are taking necessary steps to fill up these posts by promotion as well as by direct recruitment